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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Hailakandi

Dated Guwahati, the February, 2021.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. JHD.V/2021/587 dated 12.02.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi, has been granted permission to avail Home LTC for the block period of 2020-2021 for his journey to his home town Silapathar, Dhemaji from Hailakandi during the Bihu holiday, by the shortest possible route, as per existing Rules.

Shri Pegu may be informed accordingly.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/1208 - 1211 /A dated 19/02/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi for information with reference to his letter dated 12.02.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)